



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.60/562/2021

DATED THIS THE 17th DAY OF JUNE, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI TARUN SHRIDHAR, MEMBER (A)**

(THROUGH VIDEO CONFERENCE)

Raj Kumar S/o Sh. Shobha Ram, aged 58 years, working as Senior Social Security Assistant O/o Regional Provident Fund Commissioner Region, Chandigarh, SCO 4-7, Sector – 17-D, Chandigarh – 160017. (Group – C)

....Applicant

(By Advocate Sh. K.B. Sharma – through video conference)

Vs.

1. Union of India through the Secretary, Govt. of India, Ministry of Labour, New Delhi – 110001.
2. Central Provident Fund Commissioner, Bhavishya Nidhi Bhawan, Bikhaji Camma Place, New Delhi – 110001.
3. Regional Provident Fund Commissioner, Region Chandigarh, Sector – 17, Chandigarh – 160017.

....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some time, learned counsel for the applicant stated that the applicant wishes to withdraw the present Original application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(TARUN SHRIDHAR)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**